



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.154/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.1/2014
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	ICICI Securities Limited
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited
UNDER SECTION	117C

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NIKUL KHADKIKAR	ADV	8886886895.	
KHAMAR KANTAMNENI	ADV.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AS Prashanth - R1	Adv.	9000157242	

CA is disposed with separate order



Member (Technical)



Member (Judicial)